

**HIGH COURT OF SIKKIM  
GANGTOK**

No.: 02/Confdl/HCS

Dated: 01/04/2021

**OFFICE ORDER**

In continuation to Office Order No. 188 dated 25.03.2021, Ms. Zamyang Choden Bhutia, Civil Judge-cum-Judicial Magistrate, East Sikkim at Gangtok, shall attend the Court and Office of Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division and Rongli Sub-Division, East Sikkim w.e.f. 01.04.2021, as per the following arrangements:

1. Court of the of Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division on 1<sup>st</sup> Monday of every month.
2. Court of the of Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division on 3<sup>rd</sup> Monday of every month.

In the event of any of the above days being a holiday, she shall proceed on the immediate next working day.

Further, for the above purpose, she shall utilize the services of the ministerial staff of the Court of Civil Judge-cum-Judicial Magistrate, East Sikkim at Gangtok, until further orders.

By Order,

*Sd/-*  
**REGISTRAR GENERAL**

**Memo No. V(58) Confdl./HCS/** 25-59

**Dated.:** 01/04/2021

**Copy to:**

1. Ms. Zamyang Choden Bhutia, Civil Judge-cum-Judicial Magistrate, East Sikkim at Gangtok & Civil Judge-cum- Judicial Magistrate, Rangpo and Rongli Sub- Division, I/C East Sikkim.

2. Additional Chief Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
3. Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
4. Chief Secretary, Government of Sikkim, Gangtok.
5. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
6. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
7. Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
8. Advocate General, Government of Sikkim, Gangtok.
9. Additional Advocate General, Government of Sikkim, Gangtok.
10. District & Sessions Judge (West) at Gyalshing.
11. District & Sessions Judge (North) at Mangan.
12. District & Sessions Judge (East) at Gangtok.
13. District & Sessions Judge (Special Division - I) at Gangtok & District & Sessions Judge (Special Division - II) at Gangtok (I/C).
14. Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
15. District & Sessions Judge (South) at Namchi.
16. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
17. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim at Gangtok.
18. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim
19. Chief Judicial Magistrate -cum- Civil Judge, West Sikkim at Gyalshing.
20. Chief Judicial Magistrate -cum- Civil Judge, East Sikkim at Gangtok & Chief Judicial Magistrate -cum- Civil Judge (North) I/C at Mangan.
21. Chief Judicial Magistrate -cum- Civil Judge, South Sikkim at Namchi & Civil Judge-cum- Judicial Magistrate, Jorethang Sub- Division, South Sikkim (I/C).
22. Sr. Civil Judge-cum-Judicial Magistrate, South Sikkim at Namchi & Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
23. Sr. Civil Judge-cum-Judicial Magistrate, North Sikkim at Mangan and Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim (Incharge).
24. Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim.
25. Civil Judge-cum-Judicial Magistrate, West at Gyalshing.
26. District Magistrate (North) at Mangan.
27. District Magistrate (South) at Namchi.
28. District Magistrate (East) at Gangtok.
29. District Magistrate (West) at Gyalshing.

30. Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.
31. General Secretary, Bar Association of Sikkim, Gangtok.
32. General Secretary, Namchi Bar Association.
33. P.A. to the Registrar General, High Court of Sikkim.
34. P.A. to the Registrar, High Court of Sikkim.
35. Computer Cell, High Court of Sikkim.
36. Notice Board.
37. File and
38. Guard file.

  
**REGISTRAR**